

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.129 of 2017 (SZ)

Applicant(s)

Federation of Apartments
Association Bengaluru,
Rep. by its General Secretary,
Mr. Shivakumar. S
Bangalore

Vs.

Respondent(s)

State of Karnataka
Rep. by the Chief Secretary to Govt.
Vidhana Soudha,
Bangalore and 4 others.

Legal Practitioners for Applicant(s)

Mr. Shivakumar. S

Party in person

Legal practitioners for respondent(s)

M/s Devraj Ashok for R1, R2, R5

Mr. M.R. Gokul Krishnan for R3

M/s. TNC. Kaushik for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.01.2019 Applicant and counsel not present. R1 to R4, R5 counsel present. On request for reply of R1, R2, R3 and R5 call on 01.02.2019. (Tmt. Meena Satheesh) Registrar